Annexure-3

Name of the corporate debtor: Sarv Awas Housing Bhiwadi Private Limited; Date of commencement of CIRP: 15.09.2022; List of creditors as on: 23.11.2024 In accordance with Section 25(2) (e), IBC,2016

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of | | | T |
|---------|------------------|---------------------------|--------------------|------------------------------|--|---|---|---------|-----------------------|-------------|-----------|-----------|------------------------------------|---|
| | | Date of receipt | Amount claimed (₹) | Amount of claim admitted (₹) | | Amount covered by security interest (₹) | | related | % voting share in CoC | continge nt | | claim not | Amount of claim under verification | |
| | | , | | | | - | | - | | | - | - | - | *************************************** |
| | | | | - | | (=0. | - | _ | | .60 | = | _ | | |

